

(vi) Statement in English and Hindi) giving reasons for the delay in laying and for not laying simultaneously the Hindi version of the papers mentioned at (i) to (iv) above.

[Placed in Library. See No. LT—6668/83 for (i) to (vi)].

I. Reports and Accounts (1979-80 and 1980-81) of the Central Council of India, New Delhi and related papers.

..II. Reports and certified Accounts (1979-80 and 1980-81) of the Indian Nursing Council, New Delhi and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M JOSHI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 1979-80, together with the Audit Report on the Accounts.

(b) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 1980-81 together with the Audit Report on the Accounts.

(c) Review by Government on the Annual Reports of the Council for the year 1979-80 and 1980-81.

(d) Statement giving reasons for the delay in laying the paper mentioned at (a) and (b) above.

[Placed in Library. See No. LT—6579/83 for I(a) to (d).]

II.(a) Annual Report and Certified Accounts of the Indian Nursing Council, New Delhi, for the year 1979-80.

(b) Annual Report and Certified Accounts of the Indian Nursing Council, New Delhi, for the year 1980-81.

(c) Review by Government on the Annual Reports of the Council for the years 1979-80 and 1980-81.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT—6578/83 for II(a) to (d).]

REPORTS OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI DHULESHWAR MEENA (Rajasthan): Sir, I beg to present the Twenty-third Report of the Committee on Government Assurances.

MESSAGE FROM THE LOK SABHA

The Central Industrial Security Force (Amendment) Bill, 1983.

MR. DEPUTY CHAIRMAN: Now, Message from the Lok Sabha.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Central Industrial Security Force (Amendment) Bill, 1983, as passed by Lok Sabha at its sitting held on the 3rd May, 1983."

Sir, I lay a copy of the Bill on the Table.

श्री शिव चन्द्र झा (बिहार) :
उपसभापति जी, मेरा प्वाइट आफ आर्डर है। मैंने कुछ बात उठाने के बारे में आपको लिखा था।

श्री उपसभापति : क्या ?

एक माननीय सदस्य : कुछ उठाने का (व्यवधान)

श्री शिव चन्द्र झा : लिखित दिया था। आप बीच में क्यों कह रहे हैं ? उनको समझ नहीं है कि कुछ उठा दें मैं यह उठाना चाहता हूँ कि हम लोग जो नार्थ एवेन्यु, साउथ एवेन्यु या और जगह रहते हैं..... (व्यवधान)

MR. DEPUTY CHAIRMAN: If the Chairman has written, I have not seen it. If he has allowed you, that is a different matter. But The Chairman has not allowed you. So, please do not raise it.

श्री शिव चन्द्र झा : उसमें कहा है कि स्पेशल मेशन की तरह उठाइये आप, उसमें यह लिखा हुआ है ।

श्री उपसभापति : इसमें दिया हुआ है जो स्पेशल मेशन दीजिए, तो विचार करेंगे ।

श्री शिव चन्द्र झा : अच्छा, दूसरी बात ।

श्री उपसभापति : अब एक बात हो गई ।

श्री शिव चन्द्र झा : दूसरी बात सुन लीजिए । अखबार में आज आपने देखा होगा (व्यवधान)

श्री उपसभापति : वह सब प्वाइंट आफ आर्डर नहीं है ।

श्री शिव चन्द्र झा : नहीं गम्भीर विषय है ... (व्यवधान)

श्री उपसभापति : सारे विषय गम्भीर होते हैं, लेकिन जिसकी इजाजत होती है वह सब से ज्यादा गम्भीर होता है ।

श्री शिव चन्द्र झा : अच्छा फिर तीसरी बात... (व्यवधान) अब आर्डर के मुताबिक (व्यवधान)

SHRI HAREKRUSHNA MALICK (Orissa): Sir, how can it be 'theersri' when he has not mentioned first two?

श्री उपसभापति : आज बहुत बिजो प्रोग्राम है, झा जी, जरा हाउस को चलने दीजिए ।

श्री शिव चन्द्र झा : क्या सदन जान सकता है कि सेशन बढ़ेगा कि नहीं ताकि हमको उसी हिसाब से कार्यक्रम बनाना पड़ता है, क्योंकि मैं देख रहा हूँ कि बहुत से बिजनेस बाकी हैं ।

श्री उपसभापति : आप इसकी चिन्ता न करिए । बढ़ेगा तो इत्तिला दी जाएगी । जब तक इत्तिला नहीं है, तो इसका मतलब है कि नहीं बढ़ेगा ।

श्री रामेश्वर सिंह (उत्तर प्रदेश) : उपसभापति जी, ब्रिटिश कामन्स सभा में ...

श्री उपसभापति : वह खत्म हो गया । कोई प्वाइंट आफ आर्डर नहीं उठता । काहे को आप टाइम बर्बाद कर रहे हैं ।

श्री रामेश्वर सिंह : आप थोड़ी हमारी मदद कर दीजिए ।

श्री उपसभापति : आप मेरी मदद कीजिए । मैं आप की बात समझ गया (व्यवधान) अब आप बैठिए ।

श्री रामेश्वर सिंह : क्या आप विदेश मंत्री को नहीं चाहते कि इस सदन में आ कर जानकारी बतायें । आज अखबार में छपा है कि पोस्टपोन हो गया...

MR. DEPUTY CHAIRMAN: Let not what Mr. Rameshwar Singh says be recorded.

SHRI RAMESHWAR SINGH: *

MR. DEPUTY CHAIRMAN: Let us now take up the Calling Attention Motion. Yes, Mr. Krishna Mohan Bhamidipati.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Severe drought in various parts of the Country

SHRI KRISHNA MOHAN BHAMIDIPATI (Andhra Pradesh): Sir, I beg to call the attention of the Minister of Agriculture to the severe drought prevailing in various parts of the country and the steps taken by the Government to meet the situation.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): Sir, Hon'ble Members will recall that in the statement made by my senior colleague in the House on 12th October, 1982, in response to a Calling Attention Motion by Shri Kalyan Roy and other Hon'ble Members, he had informed the House about the drought situation obtaining at that time. Subsequently, further information was received from the States